

Bhubaneswar-Delhi direct flight

1024. SHRI NARASINGH PRASAD NANDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce direct flights between New Delhi and Bhubaneswar; and

(b) if so, by when the service is likely to be operated?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) At present Indian Airlines have no plans to operate direct air service between Delhi and Bhubaneswar. However, the Corporation have already provided same day connection at Calcutta for passengers travelling between Delhi and Bhubaneswar and *vice-versa*.

Sale of controlled cloth through co-operatives of educated young entrepreneurs

1025. SHRI GANESH LAL MALI:
SHRI SYED NIZAM-UD-DIN:
SHRI SAT PAUL MITTAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have any proposal/scheme to release controlled cloth to co-operative societies run by educated young entrepreneurs under the 20-Point Programme; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) Sales of controlled cloth are primarily being made through Co-operative outlets and Fair Price Shops registered with the State Governments. However, no distinction is being made whether cooperatives are run by edu-

cated young entrepreneurs or otherwise.

Workers' participation in management

1026. SHRI KALYAN ROY: Will the Minister of COMMERCE be pleased to refer to the reply to Unstarred Question 428 given in the Rajya Sabha on the 17th August, 1976 and state:

(a) what are the names of the 75 mills under the N.T.C. in which Committees with representatives of workers' unions, have been set up at plant/shop floor level and the details of the composition of these Committees; and

(b) what are the practical difficulties, which stand in the way of setting up of such Committees in the other mills under the Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Supply of inferior gunny bags by mills

1027. SHRI KALYAN ROY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the National Herald of August 20, 1976, under the caption "Inquiry into fraud by jute industry";

(b) whether Government have asked the Jute Commissioner to enquire into the fraud allegedly committed on the exchequer by the jute industry by supplying inferior quality gunny bags to the public agencies for procuring foodgrains;

(c) if not, what are the reasons therefor;